

## WRITTEN ANSWERS TO QUESTIONS

[English]

**Quality of Doordarshan Programmes**

\*227. SHRI PRAKASHBAPU VASANTRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Committee to suggest improvements in the quality of Doordarshan programmes; and

(b) if so, the composition and terms of reference of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir. There is no proposal at present to set up any such Committee.

(b) Does not arise.

**Bhabha Atomic Research Centre, Bombay**

\*231. SHRI INDRAJIT GUPTA: SHRI MRUTYUNJAYA NAYAK:

Will the PRIME MINISTER be pleased to state:

(a) whether the Bhabha Atomic Research Centre (BARC) had to incur huge loss of equipments and sophisticated instruments due to the recent heavy downpour in Bombay;

(b) whether the management had little opportunity to save the Centre from the natural calamity due to inadequate safety measures and civil constructions;

(c) whether the Government have assessed the losses;

(d) if so, the details thereof; and

(e) the corrective measures proposed to be taken to prevent recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL,

PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir. There has been no major damage.

(b) The downpour was unprecedented, resulting in landslides. However, owing to adequate safety measures and civil engineering features only the basement of one laboratory out of the many buildings at Bhabha Atomic Research Centre was affected temporarily.

(c) and (d) The loss is not significant. Most of the affected instruments have already been brought into working condition.

(e) As a measure of abundant caution, it is proposed to provide multiple barriers, strengthen the existing drainage system, and relocate some equipment.

**Review of Loss making Public Sector Undertakings**

\*232. SHRI V. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the names of the top ten chronic loss incurring Public Sector Undertakings;

(b) whether any in-depth review of the functioning of such Public Sector Undertakings has been made in order to suggest options and remedies,

(c) if so, the outcome of such an in-depth review; and

(d) the present status of these Public Sector Undertakings.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Names of top ten chronic loss making PSEs in the financial year 1989-90 are given below:—

1. Hindustan Fertilizers Ltd.
2. Fertilizer Corpn. of India Ltd.
3. Indian Iron & Steel Co. Ltd.
4. Engineering Projects (India) Ltd.

5. Hindustan Shipyard Ltd.
6. Hindustan Steelworks Coustrn. Corpn. Ltd.
7. National Jute Manufacturers Corpn. Ltd.
8. Scooters India Ltd.
9. Indian Drugs & Pharmaceuticals Co. Ltd.
10. Indian Road Construction Corpn.

(b) Yes, Sir.

(c) Analysis of loss-making PSEs during 1989-90 indicated that 98 PSEs incurred a total loss of Rs. 1959 crores. Out of these 98 PSEs, 47 chronically loss-making PSEs incurred a net loss Rs. 1339 crores. 40 out of this 47 PSEs were in competitive sector with low social obligations and includes 26 sick enterprises taken over from private sector.

(d) Government have recently reviewed public sector policy. Public sector enterprises which are chronically sick and are unlikely to be turned around will for the formulation of revival/rehabilitation schemes, be referred to the Board for Industrial and Financial Reconstruction (BIFR), or other similar high level institutions created for the purpose.

#### **Investment in new industrial ventures in Southern States**

\*235. SHRI E. AHAMED: Will the PRIME MINISTER be pleased to state:

(a) the proposals pending before the Union Government for investment in new industrial ventures in Kerala, Karnataka, Tamil Nadu and Andhra Pradesh;

(b) the percentage of Central investment for industrial ventures in these States during 1988-89, 1989-90 and 1990-91;

(c) whether there is any proposal for new ventures for downstream industries in Kerala; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) As on 30th June, 1991, 665 applications for grant of Letters of Intent for the setting up of Industrial Units in the States of Kerala, Karnataka, Tamil Nadu and Andhra Pradesh were pending for disposal.

(b) The percentage of Central Investment in Central Public Sector Undertakings in these States is available only upto 1989-90 which is furnished below:—

	1988-89	1989-90
Kerala .	1.54	1.07
Karnataka .	1.77	2.47
Tamil Nadu .	6.10	6.08
Andhra Pradesh	11.42	9.12

(c) and (d) Four proposals have been received from M/s. Cochin Refineries Ltd. for grant of Letters of Intent for the setting up of downstream units for the manufacture of Para Xylene etc., Methyl Ethyl Ketone, Methyl Textiary Butyle Eather (MTBE) and Petroleum Hydro Carbon Solvent.

#### **Microwave Link between Ahmedabad and Delhi Doordarshan**

\*236. SHRI HARIN PATHAK :  
SHRI CHANDUBHAI DE-  
SHMUKH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under consideration of the Government for Microwave linkage between Ahmedabad and Delhi Doordarshan and also for linking Ahmedabad and Rajkot with other Kendras of the State; and

(b) if so, the steps taken in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-